

**GOVERNMENT OF INDIA
MINISTRY OF MINES**

**LOK SABHA
UNSTARRED QUESTION NO. 1503
TO BE ANSWERED ON 9TH MARCH, 2017**

Registered and Illegal Mines

1503. SHRI ARVIND SAWANT

Will the Minister of **MINES** be pleased to state:

- (a) the number of registered working mines in the country, State/UT-wise;
- (b) whether the Government has fixed/proposes to fix any target for production from these mines, if so, the details thereof along with the achievements made by these mines during each of the last three years and the current year;
- (c) whether the Government has achieved the target set for these mines, if not, the reasons therefor and the steps taken to achieve the same;
- (d) whether certain other mines are also working illegally in addition to the registered mines in the country, if so, the details thereof, State/UT-wise; and
- (e) the action taken by the Government against these illegal working mines?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a): The details of working mines registered with IBM as on 28.02.2017 in the country, state-wise are given at Annexure-I.

(b): The Government does not fix or propose to fix lease-wise target for production. The mining lessees themselves submit proposals for production through the mining plans/schemes of mining etc. The Supreme Court has issued orders capping the production of iron ore in the states of Goa and Karnataka. For the state of Goa, 20 million tonne cap has been fixed for the year 2015-16 against which total production from all mines has been reported as 7.155 million tonne. For the state of Karnataka, cap of 25 million tonne for mines falling under Bellary Hospet area and 5 million tonne for mines falling under Chitradurga and Tumkur districts has been fixed against which all the mines have reported production of 17.79 million tonne during 2013-14, 21.10 million tonne during 2014-15 and 23.12 million tonne during 2015-16.

(c): The production limit is a derivative of the limits prescribed in the approved mining plan, the Environment Clearance and the Mine Development and Production Agreement as the case may be. The Production limits vary from mine to mine; and these details are not maintained centrally.

(d) & (e): The details of instances of illegal mining reported in various parts of the country submitted by the state governments to IBM and the action taken by State Governments during 2014-15 to 2015-16 are given at Annexure-II and Annexure-III.

**No. of mines registered with IBM uinder Rule 45 of MCDR 1988 as on
28.02.2017**

Sl. No.	Region	State	Mineral	Total no. of registered working mines
1	Ajmer	Rajasthan	Iron ore	13
2	Bangalore	Karnataka	Iron ore	30
3	Bhubaneswar	Orissa	Iron ore	46
4	Goa	Goa	Iron ore	39
		Maharastra	Iron ore	8
		Karnataka	Iron ore	0
5	Hyderabad	Andhra Pradesh	Iron ore	29
		Telangana	Iron ore	2
6	Jabalpur	Madhya Pradesh	Iron ore	34
7	Kolkata	Jharkhand	Iron ore	12
8	Nagpur	Chattisgarh	Iron ore	15

		Madhya Pradesh	Iron ore	1
		Maharastra	Iron ore	7
9	Ranchi	Jharkhand	Iron ore	1
TOTAL (Iron ore)				237
1	Bangalore	Karnataka	Manganese Ore	6
2	Bhubaneswar	Orissa	Manganese Ore	8
3	Goa	Karnataka	Manganese Ore	0
4	Hyderabad	Andhra Pradesh	Manganese Ore	26
		Telangana	Manganese Ore	3
5	Jabalpur	Madhya Pradesh	Manganese Ore	2
6	Kolkata	Jharkhand	Manganese Ore	1
7	Nagpur	Madhya Pradesh	Manganese Ore	45
		Maharastra	Manganese Ore	27
8	Udaipur	Gujarat	Manganese Ore	0
		Rajasthan	Manganese Ore	1
TOTAL (Manganese Ore)				119
1	Ajmer	Rajasthan	Other than Fe/Mn	52
2	Bangalore	Karnataka	Other than Fe/Mn	22

		Kerala	Other than Fe/ Mn	9
3	Bhubaneswar	Orissa	Other than Fe/ Mn	42
4	Chennai	Tamil Nadu	Other than Fe/ Mn	272
5	Dehradun	Uttarakhand	Other than Fe/ Mn	3
		Himachal Pradesh	Other than Fe/ Mn	18
		Haryana	Other than Fe/ Mn	0
		Jammu & Kashmir	Other than Fe/ Mn	32
6	Goa	Goa	Other than Fe/ Mn	1
		Karnataka	Other than Fe/ Mn	44
		Maharashtra	Other than Fe/ Mn	9
7	Hyderabad	Andhra Pradesh	Other than Fe/ Mn	156
		Telangana	Other than Fe/ Mn	38
8	Jabalpur	Madhya Pradesh	Other than Fe/ Mn	300
		Uttar Pradesh	Other than Fe/ Mn	25
9	Kolkata	Jharkhand	Other than Fe/ Mn	6
		West Bengal	Other than Fe/ Mn	0
		Sikkim	Other than Fe/ Mn	0
		Assam	Other than Fe/ Mn	3

		Meghalaya	Other than Fe/ Mn	13
		Manipur	Other than Fe/ Mn	0
10	Nagpur	Chhattisgarh	Other than Fe/ Mn	86
		Madhya Pradesh	Other than Fe/ Mn	20
		Maharashtra	Other than Fe/ Mn	30
11	Ranchi	Bihar	Other than Fe/ Mn	5
		Jharkhand	Other than Fe/ Mn	65
12	Udaipur	Gujrat	Other than Fe/ Mn	243
		Rajsthan	Other than Fe/ Mn	19
TOTAL (Other than Fe/ Mn)				1513
Grand Total				1869

Source: Indian Bureau of Mines

Details of illegal mining for the year 2014-15

Major Minerals							
Sl. No.	State	No. of Cases	Quantum of mineral/Ore excavated/stacked/Transported (lakh tonnes)	Value of Mineral /Ore (Rs. Lakhs)	No. of FIRs lodged	No. of Court cases filed	Fine realised (Rs. Lakh)
1	Andhra Pradesh	295	0.049	5998.770	0	0	84.36
2	Arunachal Pradesh	0	0.000	0.000	0	0	0.00
3	Assam	0	0.000	0.00	0	0	0.00
4	Chhattisgarh	246	0.054	60.55	0	238	109.18
5	Goa*	0	0.000	0.000	0	0	0.00
6	Gujarat	346	6.536	904.010	1	0	161.25
7	Haryana	0	0.000	0.000	0	0	0.00
8	Jharkhand	220	0.097	37.410	186	3	3.96
9	Karnataka	211	0.011	29.200	27	18	50.21
10	Kerala	4	0.000	0.800	0	0	1.00
11	Madhya Pradesh*	106	0.000	16.450	9	105	76.16
12	Maharashtra	-	-	-	-	-	-
13	Mizoram	0	0.000	0.000	0	0	0.00
14	Odisha	104	3.117	1327.36	0	0	830.71
15	Rajasthan	467	1.406	45.305	181	0	200.23
16	Sikkim	0	0.000	0.000	0	0	0.00
17	Tamilnadu	5	0.683	11.740	0	0	25.13
18	Telengana	29	0.159	40.630	0	0	49.22
19	Uttar Pradesh	-	-	-	-	-	-
Total		2033	12.112	8472.225	404	364	1591.41
Note: Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit		Madhya Pradesh*	368077 cu.mt				
		Goa*	20 cu. mt.				
Minor Minerals							

Sl. No.	State	No. of Cases	Quantum of mineral/Ore excavated/stacked/Transported (lakh tonnes)	Value of Mineral /Ore (Rs. Lakhs)	No. of FIRs lodged	No. of Court cases filed	Fine realised (Rs. Lakh)
1	Andhra Pradesh	9084	53.785	9827.15	0	0	3793.33
2	Arunachal Pradesh	0	0.000	0.00	0	0	0.00
3	Assam	0	0.000	0.00	0	0	0.00
4	Chhattisgarh	4707	9.257	921.60	0	4707	689.54
5	Goa*	0	0.000	0.00	0	0	0.00
6	Gujarat	5370	12.480	3130.52	31	6	2174.96
7	Haryana	5333	5.240	618.830	245	0	1451.71
8	Jharkhand	942	0.950	126.640	584	88	50.06
9	Karnataka	8253	3.147	921.26	273	142	2210.90
10	Kerala	4168	61.706	17343.00	0	0	640.38
11	Madhya Pradesh*	8067	0.000	5241.83	51	8023	3211.71
12	Maharashtra	32717	0.000	0.00	0	0	4206.19
13	Mizoram	26	0.010	0.00	1	0	1.051
14	Odi sha	0	0.000	0.00	0	0	0
15	Rajasthan	2478	17.320	624.36	316	3	1301.98
16	Sikkim	0	0.000	0.00	0	0	0.00
17	Tamilnadu	200	51.610	517.36	2334	0	3446.77
18	Telengana	3282	4.543	598.49	0	0	750.45
19	Uttar Pradesh	10024	-	621.54	233	199	1917.51
Total		94651	220.048	40492.58	4068	13168	25846.541
Note: Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit		Madhya Pradesh*	830638 cu. mt				
		Goa*	00 cu. mt.				

Resource: Indian Bureau of Mines (IBM)

(-) means Information received as (-) in the quarterly returns submitted by the State Governments.

Annexure-III

Details of illegal mining for the year 2015-16

Major Minerals							
Sl. No.	State	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral /Ore (Rs.Lacs)	No. of FIR lodged	No. of Court cases filed	Fine realised (Rs. Lakh)
1	Andhra Pradesh	270	0.052	57.390	0	0	96.24
2	Chhattisgarh	108	0.016	23.12	0	105	69.54
3	Goa*	2	0.000	0.000	1	0	0.00
4	Gujarat	277	2.337	782.960	3	0	232.90
5	Haryana	0	0.000	0.000	0	0	0.00
6	Jharkhand	167	0.012	34.260	79	131	5.00
7	Karnataka	221	0.009	8.580	6	4	36.00
8	Kerala	7	0.005	37.970	0	0	1.61
9	Madhya Pradesh*	86	0.000	45.030	0	86	108.17
10	Maharashtra	-	-	-	-	-	-
11	Odisha	44	2.009	88.17	0	0	43.68
12	Rajasthan	126	0.143	8.790	50	0	51.05
13	Sikkim	0	0.000	0.000	0	0	0.00
14	Tamilnadu	2	0.643	78.170	1	0	142.52
15	Telangana	12	0.002	2.700	0	0	4.87
16	Uttar Pradesh	-	-	-	-	-	-
17	West Bengal	575	0.008	3.770	575	0	0.00
Total		1897	5.236	1170.91	715	326	791.58
Note: Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit		Madhya Pradesh*	4450 cu.mt				
		Goa*	00 cu. mt.				
Minor Minerals							
		-	-	-	-	-	-

Sl. No.	State	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral /Ore (Rs.Lacs)	No. of FIR lodged	No. of Court cases filed	Fine realised (Rs. Lakh)
1	Andhra Pradesh	9683	12.946	2607.83	0	0	2809.73
2	Chhattisgarh	5754	2.389	202.14	0	5722	795.93
3	Goa*	0	0.000	0.00	0	0	0.00
4	Gujarat	6222	20.458	3007.88	81	2	3065.73
5	Haryana	3912	12.410	324.350	78	0	838.55
6	Jharkhand	1478	0.473	85.540	517	98	127.52
7	Karnataka	8964	5.846	1359.13	218	47	2789.59
8	Kerala	3694	51.265	32137.0 0	0	0	1364.57
9	Madhya Pradesh*	13541	0.000	88533.0 7	0	13420	10897.88
10	Maharashtra	33621	0.000	0.00	56	0	7076.63
11	Odisha	18	0.105	113.51	0	0	82.62
12	Rajasthan	3535	31.014	653.51	374	11	1407.42
13	Sikkim	0	0.000	0.00	0	0	0.00
14	Tamilnadu	56	5.013	38.08	4015	0	3041.52
15	Telangana	6526	20.870	1225.85	0	0	1636.60
16	Uttar Pradesh	11575	-	989.93	205	129	2849.65
17	West Bengal	0	0	0	0	0	0
Total		108579	162.789	131277.82	5544	19429	38783.94
Note: Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit		Madhya Pradesh*	1730650.50 cu. mt				
		Goa*	00 cu. mt.				

Resource: Indian Bureau of Mines (IBM)

(-) means Information received as (-) in the quarterly returns submitted by the State Governments.